

अधीन राज्य सरकार उन प्रकाशनों को, जो भारतीय दण्ड संहिता की धारा 153-क के उपबन्धों का उल्लंघन कर सकते हैं, सरकार द्वारा जप्त घोषित किए जा सकते हैं।

Bar on alien Organisations from Tribal Areas in West Bengal

7057. SHRI MOHD. ASRAR AHMAD:

SHRI M. V. CHANDRASHEKARA MURTHY:

DR. FAROOQ ABDULLA:

SHRI GHULAM RASOOL KOCHACK:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to a news-item in the "Times of India" dated the 25th June, 1980 under the caption "Alien organisations to be barred from Tribal areas" by the Government of West Bengal; and

(b) if so, the reaction of Central Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a). Yes, Sir.

According to information furnished by the State Government, they have advised all foreign financed organisations not to take up any new programme in the tribal belt of Midnapore, Purulia and Bankura districts and also to keep themselves in readiness to completely withdraw from those areas as soon as arrangements have been made for taking over the institutions set up by them.

(b). Activities of such organisations are kept under watch and appropriate action is taken in case anything adverse comes to notice.

Alien Organisations behind Tribal Upsurge in North-Eastern Region

7058. SHRI MADHAVRAO SCINDIA:

SHRI HARI KRISHNA SHASTRI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any evidence about the working of alien organisations behind the tribal upsurge in Eastern and North-Eastern region has come to Government's notice;

(b) if so, whether the alien organisations have been asked to wind up their establishments in the tribal areas; and

(c) the number and details of the organisations which have been served with notice to wind up?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) to (c). As stated in reply to Starred Question No. 566 answered on July, 16, 1980, the Government of West Bengal have reported that some foreign missionaries and social welfare organisations have been aiding the movement for a separate Jharkhand State and organising the tribal to agitate on local issues. Increase in number of foreigners and missionaries visiting Jhargram has also been reported by district authorities. The State Government has advised all such organisations not to take up any new programme in the tribal belt of Midnapore, Purulia and Bankura districts, and to keep themselves in readiness to completely withdraw from these areas as soon as the State Government had made arrangements for taking over the institutions set up by them.

Allegations of a general nature have also been made elsewhere from time to time but no specific complaint has been received recently against any individual foreign missionary, and no one has been ordered to leave the country.

Activities of foreign missionaries are, however, kept under watch and appropriate action is taken in case anything adverse comes to notice.

Training facilities to Entrepreneurs

7059. SHRI S. B. SIDNAL: Will the Minister of INDUSTRY be pleased to state:

(a) whether lack of training facilities make many young and ambitious entrepreneurs lose interest and shy of shouldering the responsibility.

(b) whether it is also a fact that the position with regard to training of entrepreneurs is so depressing that there is a mushroom growth of training institutions and a variety of guides brought out by these private institution that young people fall prey to them and get fleed;

(c) whether Government propose to start correspondence courses for the entrepreneurs to satisfy and fulfil stupendous desire for this in the country;

(d) whether there is any scheme envisaged for employees working in Central and State Governments, on ensuring part time basis like the L.L.B. Class arranged by the universities; and

(e) whether such a arrangement already exists for the army personnel, special those near their retirement the reasons why such a scheme is not in existence for other employees?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) The Development Commissioner, Small Scale Industries of this Ministry has been conducting Industrial Entrepreneurial Entrepreneurship Training Courses for qualified engineers and science graduates on a countrywide basis. The objective of this training programme is to motivate these engineers to set up their industrial ventures instead of seeking salaries employment. These courses are being conducted since 1979 and till March,

1980, about 7040 entrepreneurs had been trained and about 20 per cent of them had set up their own small scale units.

With the thrust for the development of industries in backward/rural areas and for weaker sections, the programme of entrepreneurial training has been diversified by introducing a number of new courses in the year 1978-79 for a variety of new categories of entrepreneurs. These includes:—

- (1) Identification, selection and motivation of Entrepreneurs;
- (2) Entrepreneurship Development among women;
- (3) Entrepreneurship Development among Educated Unemployed;
- (4) Entrepreneurship Development among Rural Artisans;
- (5) Entrepreneurship Development among Weaker Sections; and
- (6) Entrepreneurship Development among Students.

About 1801 entrepreneurs benefited under the above mentioned programmes in 1978-79 and their number shot up to 3707 in 1979-80. It is, therefore, not true that the lack of training facilities makes many young and ambitious entrepreneurs lose interest and shy of shouldering the responsibilities.

(b) This Ministry is not aware of the mushroom growth of training institutions. The training programmes and conducted through a net work of its own field offices i.e. Small Industries Service Institutes spread over the country. Besides, this Ministry also gives financial assistance to a few reputed Institutions like IITs, Indian Investment Centre, Prototype Training cum Production Centres etc. which are well equipped for conducting entrepreneurship development programmes.